

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,III Floor, Arera Hills

Date: 20th January, 2015
TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE U.D. SALVI JUDICIAL MEMBER
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 333/2014	Choudhary yashwant Singh Vs. State of M.P. & 3 Ors.	Dr. M.S. Kachhawa Adv.	
2.	Original Application No. 150/2014	Babu Lal Jajoo Vs. State of Rajasthan & 3Ors.	Mr. Lokendra Singh Kachhawa Adv.	
3.	Original Application No. 195/2014 (M.A. No. 533/14)	Sanjeev Dutta & Anr. Vs. National Thermal Power Corporation Ltd. & 9 Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. for R-5,6	
4.	Original Application No. 196/2014 (M.A. No. 534/14)	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & 8 Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. For R-MoEF	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in